**IN THE HIGH COURT FOR THE STATE OF TELANGANA**
**AT HYDERABAD**

FRIDAY, THE ELEVENTH DAY OF JULY
TWO THOUSAND AND TWENTY FIVE

**PRESENT**

**THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL**
**AND**
**THE HONOURABLE SRI JUSTICE ANIL KUMAR JUKANTI**

**CONTEMPT CASE NO: 246 OF 2025**

Contempt Case filed Under Sections 10 to 12 of Contempt of Courts Act, 1971 to punish the respondent for his wilful and deliberate violating the Orders of the High Court dated 04.01.2024 passed WA No.774 of 2023.

**Between :**

1. S.S.Kanthilal, S/o.Late Sukhlal, Aged about 52 years, Occ. Business, R/o. H.No. 11089/3/1, Alwal Village, Malkajgiri Mandal, Medchal Malkajgiri District.
2. S.S.Kishori Lal, S/o Late Sukhlal, Aged about 44 years, Occ. Real Estate, R/o. H.No. 11089/3/1, Alwat Village, Malkajgiri Mandal, Medchal Malkajgiri District.
3. S.H.Kishanlal, S/o Late Heeralal, Aged about 53 years, Occ. Real Estate, R/o. 2533, Machabollarum Village, Malkajgiri Mandal, Medchal Malkajgiri District.
4. S.H.Prakashlal, S/o Late Heeralal, Aged about 38 years, Occ. Real Estate, R/o. 2533, Machabollarum Village, Malkajgiri Mandal, Medchal Malkajgiri District.
5. S.H.Mahesh Lal, S/o Late Heeralal, Aged about 35 years, Occ. Real Estate, R/o. 2533, Machabollarum Village, Malkajgiri Mandal Medchal, Malkajgiri District.

**...Petitioners**

**AND**

Gowtham potru, S/o. Not Known, Aged About. Not Known, Occ. District Collector Medchal Malkajgiri District.

**...Respondent**

**IA NO: 1 OF 2025 :**

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the Respondent herein to take action against the construction activities in pursuant to the direction of the High Court in Writ Appeal bearing No. WA No. 774 of 2023 dated 04.01.2024 pending disposal of the above contempt case.

**Counsel for the Petitioner** : **Sri Mohammed Nawaz Hyder Ali**

**Counsel for the Respondents** : -

**The Court made the following** : ORDER

**THE HON'BLE THE ACTING CHIEF JUSTICE SUJOY PAUL**

**AND**

**THE HON'BLE SRI JUSTICE ANIL KUMAR JUKANTI**

**CONTEMPT CASE No.246 of 2025**

**ORDER:** *(Per the Hon'ble the Acting Chief Justice Sujoy Paul)*

Sri Mohammed Nawaz Hyder Ali, learned counsel for the petitioners, seeks to withdraw this Contempt Case.

2. Prayer is allowed.

3. Accordingly, this Contempt Case is **dismissed as withdrawn.** Miscellaneous petitions pending, if any, shall stand closed.

**SD/- A.V.S.PRASAD**
**DEPUTY REGISTRAR**

**//TRUE COPY//**

**SECTION OFFICER**

**To,**

1. One CC to Sri Mohammed Nawaz Hyder Ali, Advocate [OPUC]
2. **Two CD Copies**

Svs/PSL.

HIGH COURT

DATED:11/07/2025

ORDER

CC.No.246 of 2025




DISMISSING THE CC AS WIHTDRAWN

4 copies
14
23/8/25